

(b) the amount realised by way of penalty during each of the past three year. by the Railway Magistrates under the Indian Railways Act?

**The Deputy Minister of Railways (Shri Shahnawas Khan):** (a) No. Although the Railway Magistrates have been doing good work, the resultant reduction in the number of passengers travelling without tickets cannot be called considerable.

(b) The amount of fines and excess charges recovered from the ticketless passengers prosecuted before the Railway Magistrates during the past three years is as follows:—

	<i>Fines</i>	<i>Excess charges</i>
	<i>Rs.</i>	<i>Rs.</i>
1954-55	92,223	55,783
1955-56	41,198	45,439
1956-57	55,842	41,567

**Class III Posts**

**1690. Shri D. C. Sharma:** Will the Minister of Railways be pleased to state the number of candidates interviewed and kept on the waiting list for class III appointments by the Railway Service Commission, Allahabad, as on the 30th of November, 1957?

**The Deputy Minister of Railways (Shri Shahmawaz Khan):** It is presumed the information required is in connection with persons who were selected for Class III appointments by the Railway Service Commission, Allahabad, and whose names were forwarded to the Northern and North Eastern Railways but have not been offered appointments as on 30-11-57. On this presumption, the required information is as given below:—

30-9-1957	1,535
Northern Railway	1,210

**गंडक परियोजना**

११६१. { श्री बिभूति मिश्र :  
श्री राम सुभग सिंह :  
श्री सुजन सिंह :

क्या सिंचाई और बिजुल मंत्री २६ अगस्त, १९५७ के तारकित प्रश्न संख्या

११६८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि गंडक परियोजना (बिहार) के बारे में, विशेषतः नेपाल सरकार से बातचीत के बारे में इस बीच क्या कुछ और प्रगति हुई है ?

सिंचाई तथा बिजुल मंत्री (श्री स० का० पाटिल) : गंडक परियोजना रिपोर्ट की तकनीकी (टेक्निकल) जांच अभी पूरी नहीं हुई है और उस पर काम चालू करने के बारे में नेपाल सरकार से बातचीत चल रही है ।

**"G.M.F." Scheme**

**1692. Shri Elayaperumal:** Will the Minister of Food and Agriculture be pleased to state the amount allotted for 1957-58 by way of loans and aid by the Government of India to the Government of Madras for sinking wells and well repairing schemes under the Grow More Food Programme?

**The Minister of Food and Agriculture (Shri A. P. Jain):** No amount has so far been asked for by the Government of Madras for sinking wells and well repairing schemes during 1957-58, hence no amount has been sanctioned.

**Aerodrome at Trichy**

**1693. Shri Elayaperumal:** Will the Minister of Transport and Communications be pleased to state the amount allotted for the construction of a terminal building at Trichy Aerodrome in Madras State?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** Rs. 6,20,620.

**Community Development and N.E.S. Blocks, Madras State**

**1694. Shri Elayaperumal:** Will the Minister of Community Development be pleased to state the number of Blocks started in South Arcot and Trichy Districts in Madras State under the Community Development and National Extension Service programme since 1956?

**The Minister of Community Development (Shri S. K. Dey):** Six National Extension Service Blocks have been opened since 1956 in each of the Districts of South Arcot and Tiruchirappalli.

Two earlier National Extension Service Blocks have also been converted into Community Development Blocks in each of the Districts.

#### Block Development Officers

1695. { Shri S. C. Samanta:  
Shri Subodh Hasda:

Will the Minister of Community Development be pleased to state:

(a) how the Block Development Officers are at present being recruited;

(b) whether it is a fact that most of them are drawn from Revenue Department;

(c) what steps have been taken to recruit Block Development Officers from other departments of the Government also; and

(d) whether suitable promising young people serving any department of Government are given preference for the post?

**The Minister of Community Development (Shri S. K. Dey):** (a) Recruitment of Block Development Officers is made by the State Governments. Generally Block Development Officers are recruited from among the officers of the Revenue (including General Administration) Agriculture and Cooperative Departments.

(b) It is a fact that a substantial number of Block Development Officers are drawn from Revenue (including General Administration) Department.

(c) No special steps are required to be taken for recruitment of Block Development Officers from other Departments as suitable personnel of these Departments are in fact being appointed. Instructions that this

should be done were given to the State Governments.

(d) Persons with rural background and sufficient field experience and knowledge particularly of agriculture and allied subjects are given preference for appointment as B.D.Os. There is no bar to any young promising officer of any Department being considered for appointment as Block Development Officer.

#### Colonisation in Raja Park, Delhi

1696. Shri A. S. Saigal: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the land known as Raja Park in Delhi has been sold for purposes of colonisation;

(b) if so, what is the area of land;

(c) to whom it was sold and at what price;

(d) to whom did the land belong;

(e) whether this land is covered by the Delhi Improvement Trust Town Expansion Schemes; and

(f) if so, when was this scheme applied?

**The Minister of Health (Shri Karmarkar):** (a) to (f). Government are not aware of any land in Delhi known as Raja Park. If however, the information is required in respect of Ashoka Colony on Najafgarh Road (also known as Raja Garden Colony), the facts are as follows:—

(a) It is understood that the coloniser has sold plots in this colony to private individuals.

(b) According to the plans submitted to the Delhi Development (Provisional) Authority, the gross area of the colony is 18.33 acres.

(c) Government have no information about the individuals to whom the plots were sold and at what price.

(d) The land belongs to Modern Housing & Finance.